

17

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1653/(MAH)/2017

CORAM:

Present:

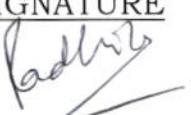
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: China Development Bank
V/s.
Reliance Telecom Limited.

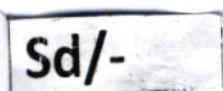
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ALPANA GHONE - Counsel		
2.	AMEET NAIK - Advocate		
3.	JAHAN CHOksi - Advocate		
9b	Naik Naik & Co. Adv for the Respondents		

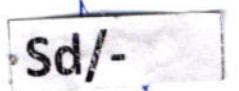
ORDER

CP No.1653/ I&BP/NCLT/MB/MAH/2017

On the joint application moved by both the parties, at their request, list this matter
for hearing on 5.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)